

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF **SUNGIL INDIA PRIVATE LIMITED**

Sl.No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	SUNGIL INDIA PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	06/03/2007
3.	Authority under which corporate debtor is incorporated/registered	Registrar Of Companies, Delhi and Haryana
4.	Corporate Identity No./Limited Liability Identification No.	CIN: U25206DL2007FTC160144
5.	Address of the registered office and principal office (if any) of corporate debtor	Reg. Office: 602, A-BLOCK NAURANG HOUSE , K.G. MARG NEW DELHI, Central Delhi, DL -110001, India Factory: 14, Sector-8, IMT Manesar, Gurgaon-122050, Haryana.
6.	Date of closure of Insolvency Resolution Process	19/11/2020 (Order uploaded on the NCLT website on 25/11/2020)
7.	Liquidation commencement date of corporate debtor	19/11/2020 (Order uploaded on the NCLT website on 25/11/2020)
8.	Name and registration number of the insolvency professional acting as liquidator	Kiran Martin Golla Reg. No.: IBBI/IPA-002/IP-N00787/2019-20/12483
9.	Address and e-mail of the liquidator, as registered with the Board	Add: Flat No.1704, T-3, Raheja Tipco Heights,, Rani Sati Marg, Malad-E, Mumbai-400097, Maharashtra. Email: ip.kirangolla9@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Add: Flat No.1704, T-3, Raheja Tipco Heights, Rani Sati Marg, Malad-E, Mumbai-400097, Maharashtra. Email: sungil.liq.kiran@gmail.com



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11.	Last date for submission of claims	25/12/2020

Notice is hereby given that the National Company Law Tribunal, New Delhi Bench IV, has ordered the commencement of liquidation of **SUNGIL INDIA PRIVATE LIMITED** on 19/11/2020 (order uploaded on the NCLT website on 25/11/2020).

The stakeholders of **SUNGIL INDIA PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 25/12/2020, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and Signature of Liquidator:

Kiran Martin Golla

Liquidator of

SUNGIL INDIA PRIVATE LIMITED

Reg. No.: IBBI/IPA-002/IP-N00787/2019-20/12483

Date: 27/11/2020

Place: Mumbai

